53

term. India is one of the four countries having enough indivit la votes to elect her own Director. At present Shri D. S. Joshi is India's nine lot o the Board. Shri J. R. Hiremath is ih Vtternate Director.

Cl W I MRU PROPERTIES

- *616. SHRI N. R MUNISWAMY: Will the Minister ol 1EALTH AND FAMILY PLANNING AND HORRS, HOUSING AM) URBAN DEVELC 'MENT he pleased to
- (a) whether ii a Cad tliai Government propose to Ie\) C i(tax on Central properties from [970 on aids;
- (b) if so, what ii- the details <>i the proposal; and
- (c) whethet th< provisions make discriminatory procedures of assessment of Government properties a d private properties:

THE MINIS I R OF HEALTH AND FAMILY PLANNING AND WORKS. HOUSING AND RBAN DEVELOPMENT! (SHRI K. K. SUA I): (a) to (c) The question of enacting a comprehensive Central legislation authorising l e local bodies to lev) local taxes on certain properties of the Central Government, is under consideration. The details an being rorked out.

GOSMI iCUNC IN KERALA

HIT. SHRI (, GOPINATHAN NAIR: Will the Ministci of FINANCE be pleased to state:

- (a) whether some persons have been arrested in Kerala dnri tg the last four months on charges of gold s nuggling;
 - (h) if so. the n unes of those persons: ami
- (c) the result if the recenl investigations into gold sinuggl ng eases in Kerala?

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI VIDYA CHARAN

- SHUKLA: I.I i a d (b) 8 persons have been arrested in Kei ila dining the last foul months on charges of gold smuggling. The names of the pe sons arrested are indicated
 - (i) K. P. Mc (ken Kunhi

 - (ii) Ebrahim (hi) P. Balali ishnan (iv; Suit. Pa| pammal (v) P. H. Al anted
 - (vi) Suit. Na irajan (vii) Saidali

 - (viii) Moham dkutty
- (<) Except in In ease of K. P. Moideen Kunhi where th departmental adjudication orders have be I passed, the remaining 5 cases are siiii m le investigation.
- •618. [Transft Ted to the 28th August, 1970.]

DEMOLITION OF GOVERNMENT RESIDENTIAL QUARTERS IN GOLE MARKEI AREA, NEV DELHI

1519. SFIRI B. C. PATTANAYAK: Will the Minister of HEALTH \N1> FAMILY PLANNING AND WORKS. HOUSING \ND DEVELOPMENT be pleased URBAN state:

(a) the number oi residential quarters with the names of the squares which Government propose to demolish in Gole Market area during the ne\i three years, year-wise; and

iIn the number with type of quarters which Government propose to build in each of those squares

THE MINISTER OF STATE IN FHE MINISTRY OF HEALTH \ND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARI-MAL GHOSHI): (a) The plans for future const .an lion in the Gole Market area are still under consideration. It is, therefore, nol possible to state at this stage the number ol quarters, with the nanus of the squares, which will be required to be demolished during the next three years.

(b) Does not arise.

D.C. CIRRI M IN D.I Am c

- 1320. SHRI B. C. PAI I ANAYAK: Will the Minister ol HEALTH AND FAMILY PLANNING AND WORKS. HOUSING AND URBAN DEVELOPMENT be pleased to-
- (a) whether it is a fact that the electrical connection of the residential Oo/ei liment quarters in the DI/ area in Delhi are pro-\iclecl with DC cut rent: and
- (b) il so, ihc time by when Government propose to convert it into A.C. current?

THE MINISTER OF SI A I E IN THE MINISTRY" OF HEALTH AND FAMILY PI ANNING AND WORKS. HOUSING AND URBAN DEVELOPMENT (SHRI IJARIMAI GHOSH): (a) Yes, Sir. The majority of the quarters in the D.I.Z. area. New Delhi are pick ideal with D.C. Car root. pio\ iclecl with D.C. Can rent.

(b) The work of internal wiring connected! with the conversion from D.C. to A.C. supply in ihose quarters which are not likely to be demolished in the near-fit lure for redevelopment of the D.I.Z. area, is like I\ to be completed by about the end of \(\frac{\text{pril}}{\text{pril}}\). 1971. Provision of service connections is the responsibility of New Delhi Municipal Comitive III. iiiillir. It is expected that these would be provided by the New Delhi Municipal Committee soon thereafter.